

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 24616/2020

(Arising out of impugned final judgment and order dated 25-09-2018 in WC No. 31804/2018 25-02-2020 in WC No. 6773/2020 passed by the High Court Of Judicature At Allahabad)

STATE OF UTTAR PRADESH & ORS.

Petitioner(s)

VERSUS

HARIOM & ORS.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.130599/2020-CONDONATION OF DELAY IN FILING and IA No.130601/2020-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.130602/2020-EXEMPTION FROM FILING O.T. IA No. 130599/2020 - CONDONATION OF DELAY IN FILING IA No. 130601/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT IA No. 130602/2020 - EXEMPTION FROM FILING O.T.)

Date : 18-08-2022 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE SURYA KANT
HON'BLE MR. JUSTICE ABHAY S. OKA

For Petitioner(s) Ms. Aishwarya Bhati, Ld. ASG
Mr. Rajeev Kumar Dubey, Adv.
Mr. Ashiwan Mishra, Adv.
Ms. Vaidruti Mishra, Adv.
Ms. Kirti Khangarot, Adv.
Mr. Kamlendra Mishra, AOR

For Respondent(s) Ms. Anita Tripathi, Adv.
Mr. Ankur Yadav, AOR

UPON hearing the counsel the Court made the following
O R D E R

Tag with Special Leave Petition (Civil) No.30803/2016.

List on the matter(s) on 07.09.2022.

(VIJAY KUMAR)
COURT MASTER (SH)

(PREETHI T.C.)
COURT MASTER (NSH)